Will the Minister of COMMERCE & INDUSTRY (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

(a) whether the Government has recently announced an Agri-Export Policy (AEP);
(b) if so, the details thereof along with the aims, objectives and salient features of the said policy;
(c) whether the Agricultural and Processed Food Products Export Development Authority (APEDA) has held any meetings with the State Governments and other stakeholders for effective implementation of the said policy and preparation of State Action Plan and if so, details thereof;
(d) whether the Ministry has held any discussions with the Ministry of Agriculture and Farmers Welfare, Food Processing Industry and other agencies for seeking the inputs for formulating a strategy to increase exports and address bottlenecks in the trade;
(e) if so, the details and outcome thereof; and
(f) whether the Ministry has signed an MoU with the National Cooperative Development Corporation to include Cooperatives for their active role in AEP and if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग मंत्री (श्री पीयूष गोयल)
THE MINISTER OF COMMERCE AND INDUSTRY
(SHRI PIYUSH GOYAL)

(a & b) The Government has introduced a comprehensive Agriculture Export Policy with the following vision:
Harness export potential of Indian agriculture, through suitable policy instruments, to make India a global power in agriculture, and raise farmers’ income.

Inter-alia, the objectives of the Agriculture Export policy are as under:

(i) To diversify our export basket, destinations and boost high value and value added agricultural exports, including focus on perishables.
(ii) To promote novel, indigenous, organic, ethnic, traditional and non-traditional Agri products exports.
(iii) To provide an institutional mechanism for pursuing market access, tackling barriers and dealing with sanitary and phytosanitary issues.
(iv) To strive to double India’s share in world agri exports by integrating with global value chains.
(v) Enable farmers to get benefit of export opportunities in overseas market.

The envisaged initiatives in the Agriculture Export Policy have been organised in two categories – Strategic and Operational – as detailed below:

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<th>Strategic</th>
<th>Policy measures</th>
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<td>Infrastructure and logistics support</td>
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<td>Holistic approach to boost exports</td>
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<td>Greater involvement of State Governments in agri exports</td>
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<th>Operational</th>
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<td>Promoting value added exports</td>
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<td>Marketing and promotion of “Brand India”</td>
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<td>Attract private investments into production and processing</td>
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<td>Miscellaneous</td>
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(c) The Agricultural & Processed Food Products Export Development Authority (APEDA) has prepared State-specific Action Plans and shared them with the respective States for vetting and finalization. APEDA had series of meetings with the States followed by several follow-ups and correspondences for the finalization of draft action plan. Maharashtra, U.P., Kerala, Nagaland, Tamil Nadu, Assam, Punjab and Karnataka have finalised the State specific Action Plans. 25 States and 2 UTs have designated nodal agencies to promote agricultural exports. 16 States have constituted State Level Monitoring Committees.

(d & e) Department of Commerce is in constant touch with the Ministry of Agriculture & Farmers Welfare, Ministry of Fisheries, Animal Husbandry & Dairying, Ministry of Food Processing
Industries and other concerned agencies to formulate a strategy to increase agricultural exports. Several meetings have been held in this regard. Top 10 products, 10 countries and 20 export potential Products, 20 potential countries have been identified for increasing exports. These lists have been shared with all stakeholders for a focussed effort to increase agricultural exports. A Sub-group under the Chairmanship of Chairman, APEDA and comprising of members from concerned Line Ministries has been formed to monitor the progress made in this regard.

(f) APEDA and National Cooperative Development Corporation (NCDC) have signed a MoU, under which following areas of cooperation have been identified:

i. To jointly formulate programs to provide technical knowhow to cooperatives to upscale infrastructure created for post harvest management for APEDA scheduled products to promote exports

ii. APEDA to share list of all clusters in various states with NCDC who may approach the clusters for achieving scale and aggregation with export orientation. APEDA to facilitate exports by the cooperatives assisted or identified by NCDC.

iii. APEDA to facilitate certification of organic produce /areas by the cooperatives assisted or identified by NCDC.

iv. To jointly work towards capacity development of various stakeholders.

v. To jointly come towards organizing outreach programs, awareness programs and workshops for stakeholders.

vi. To jointly work together to showcase, the products, technologies, processes, knowledge and services by the cooperative sector stakeholders through variety of modes to the Indian and Global Market.

vii. APEDA and NCDC to jointly work together to achieve the goal of Doubling the Farmers Income as set out by the Government.

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